GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY RAJYA SABHA UNSTARRED QUESTION NO. 449

ANSWERED ON 06/02/2024

RENEWABLE ENERGY PROJECTS

449. SHRI KRISHAN LAL PANWAR DR. SUDHANSHU TRIVEDI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government has undertaken any measures to ensure that only land with low local dependence and ecological value is diverted for large scale clean energy projects;
- (b) if so, the details thereof;
- (c) whether Government has adopted any system of checks and balances to ensure that such projects are executed with minimum cost to the surrounding communities and environment; and
- (d) if so, the details thereof?

ANSWER THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER (SHRI R.K. SINGH)

(a) to (d) Land is a state subject. Renewable Energy projects are implemented largely through private investments and land is acquired by the respective project developers as per state policy.
